

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH
COURT III

104. C.P.(IB)-302(MB)/2023

CORAM: MS. LAKSHMI GURUNG, MEMBER (J)
SH. CHARANJEET SINGH GULATI, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **25.04.2024**

NAME OF THE PARTIES: K SERA SERA & Vikram Bhatt Studio
Virtual World Private Limited.
V/s.
Hare Krishna Media Tech Pvt Ltd

Appearance:

For the Petitioner: Adv. Nausher Kohli a/w Adv. Lalit Joshi
For the Respondent: Adv. Shikar Khandelwal

SECTION 7 OF IBC, 2016

ORDER
HEARING THROUGH: VC AND PHYSICAL (HYBRID) MODE

Ld. Counsel for the Corporate Debtor seeks short pass over on the ground that arguing counsel is held up in some other court. The matter was again called, Ld. Counsel for the Petitioner yet again seeks short pass over. Since, there is a fixed matter at 03.00 PM, it would be difficult to take up pass over matter. Hence, the matter is adjourned to **27.06.2024**.

Sd/-
CHARANJEET SINGH GULATI
Member (Technical)
/RKS/

Sd/-
LAKSHMI GURUNG
Member (Judicial)